

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SHORT TENDER NOTIFICATION

R.O.C.No.13/2024 – STORES

Date: 03.09.2024.

Quotations in sealed covers are invited from the Authorised servicing agents/ Reputed dealers of water purifiers, towards Comprehensive Annual Maintenance, including servicing and replacement of parts, if any, for 21 Nos. of Water Purifiers (Brands: Kent, Aqua guard, LG, HUL Pureit etc.) and Semi-Annual Maintenance for 01 Water purifier (Brand: Aqua guard) for a period of six months, provided at the official residences of Hon'ble Judges and Registrars of the High Court of Andhra Pradesh. The successful bidder must fulfil the following conditions, as a part of AMC:

1. Four (04) Periodical maintenance visits to the residences of the Hon'ble Judges and Registrars for each machine.
2. Replacement of filters like sediment, Micro, inline etc., if necessary, at the cost of agency.
3. Re-installation/replacement of the water purifiers should be done as per directions, as and when required.
4. Periodic chemical de-scaling and de-fouling should be done at the cost of agency.
5. Any other replacements other than above mentioned should be done at the cost of agency.
6. Technician should attend complaints within 3 hrs of lodging thereof.
7. The successful bidder must be ready to enter agreement on the requisite stamp paper mentioning the said conditions and any other conditions, as per further discussions.

The intending bidders may submit their sealed quotations by furnishing all necessary details regarding repairs and maintenance of water purifiers, with track record to the undersigned superscribing "**Quotation for Comprehensive Annual Maintenance of Water Purifiers**" during office hours i.e., 10.30 a.m. to 5.30 p.m. on or before **11.09.2024** at 2nd Floor of High Court Buildings.

The intending bidders should mention the Annual maintenance charges in detail with taxes, if any, in the quotation.

The Registry reserves the right to accept or reject any or all the quotations without assigning any reason.

P. Nani
REGISTRAR (MANAGEMENT) 03/9/24